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**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2011

Dated: 23rd January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Shankarbhai Dhavlu Waghmare Appellant (s)

Versus

J.E.R.C. Respondent (s)

Counsel for the Appellant (s) : Mr.Rohit K. Singh

Counsel for the Respondent (s) : Mr. Dinesh Kapoor – R-1
Mr.Sakesh Kumar for R-2.

ORDER

Hearing is concluded. Judgement is reserved.

**(V.J. Talwar)
Technical Member
Ss/rkt**

**(Justice P.S. Datta)
Judicial Member**